

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**COCP NO. 05/Chd/Hry/2017**

**IN**

**CP NO. 77/(ND)/2008**

**RT CP No.202/Chd/Hry/2017**

Rajesh Dewan and Ors.

...Petitioners

Versus.

Maj. Gen. Vinod Kumar

...Respondent

Present: Mr. A.S. Likhari, Advocate for petitioners.  
None for respondent.

The case file of COCP No. 05/Chd/Hry/2017 has not been put up today by the office. List the matter on 04.04.2018 along with CP NO. 77/(ND)/2008 / RT CP No.202/Chd/Hry/2017. The office is directed to trace the record and submit report within ten days.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

January 31, 2018

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